

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 581  
TO BE ANSWERED ON 20.11.2019**

**RAILWAY PROJECTS IN TAMIL NADU**

**581. SHRI S. VENKATESAN:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of railway projects under implementation in the State of Tamil Nadu along with the years of sanction original costs and revised costs of projects, as on date along with the funds released so far and spent on each of these projects in the State;**
- (b) the reasons for the delay, if any, in completion of these projects, project-wise; and**
- (c) the time by which these railway projects are likely to be completed?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 581 BY SHRI S. VENKATESAN TO BE ANSWERED IN LOK SABHA ON 20.11.2019 REGARDING RAILWAY PROJECTS IN TAMIL NADU**

**(a): Presently, 09 New Line Projects covering a length of 871.11 Km at a cost of ₹ 11,612.25 crore, 05 Gauge Conversion projects covering a length of 1,056.68 Km at a cost of ₹ 4,293.75 crore and 08 Doubling Projects covering a length of 591.59 Km at a cost of ₹ 5,673.10 crore falling fully/partly in the State of Tamil Nadu are under different stages of planning/sanction/execution. The aggregate cost of these 22 projects is ₹ 21,579.10 crore.**

**The project-wise details of projects including expenditure and outlay are made available in public domain on Indian Railways website i.e. [www.indianrailways.gov.in](http://www.indianrailways.gov.in) >Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget).**

**(b) and (c): The timely completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities (both underground and over ground), statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic considerations, encountering unforeseen conditions like earthquake, flooding, excessive rains, strikes of labour, orders of Hon'ble Courts, situation and conditions of working agencies/contractors etc. All these factors vary from project to project and site to site and affect the completion time and cost of the project, which is finally worked out at the completion stage. Therefore, confirmed timeline for completion of projects cannot be given.**